

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 63/CB/2021, IA (IB) No. 208/CB/2022
 IVN. P. (IB) No. 2/CB/2022, IA (IB) No. 247/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	SKS Enterprises -Vs- Madhya Bharat Papers Ltd.
Under Section	9 IBC

For Petitioner (s)

For Respondent (s)

Mr. Lambit Senapati, Adv.

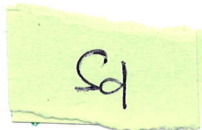
For Proposed Party (s)

Mr. S. S. Das, Sr. Adv. } IVN. P. IB 2/22
 Ms. Shalaka Das, Adv. }
 Ms. Sobhna Das, Adv. }

ORDER

Petitioner side not present. Respondent counsel present. Counsel for Proposed Party Ld. Sr. Counsel Mr. S. S. Das is present. IVN. P. (IB) No. 2/CB/2022 impleading application is pending, adjourned to hear the impleading application. List the matter by 23.01.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)